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F.No.36(1)/2015-Judl.  
Ministry of Law & Justice  
Department of Legal Affairs  
Judicial Section

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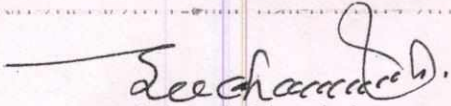
Shastri Bhavan, New Delhi  
Dated 26th June, 2015

**ORDER**

In continuation of this Department's order of even number dated 09.04.2015, the President is pleased to engage Shri Devi Shanker Shukla, Advocate as Senior Central Government Standing Counsel, Central Administrative Tribunal, Allahabad Bench and Shri Pramod Kumar Rai, Advocate as Senior Panel Counsel for the Central Administrative Tribunal, Circuit Bench at Nainital for conducting the Central Government Litigation before the Central Administrative Tribunal, Allahabad Bench and its Circuit Bench at Nainital with immediate effect for a period of **three years** or until further orders, whichever is earlier.

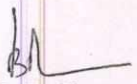
2. The engagement of the above counsels is governed by the terms and conditions contained in this Department's OM No.26(01)/99-Judl. dated 24<sup>th</sup> September, 1999 read with OM No.26(1)/2005-Judl. dated 31.01.2008 and OM No.26(1)/2011-Judl. dated 01.09.2011.

3. Hindi version of this order will follow.

  
( Suresh Chandra )  
Joint Secretary & Legal Adviser

**Copy to:**

1. Shri Devi Shanker Shukla, Senior Central Government Standing Counsel (Litigation In-charge), CAT, Allahabad Bench. 120/90, Pura Waldi, Kydganj, Allahabad. (M)-09415317223.
2. Shri Pramod Kumar Rai, Senior Panel Counsel, 194-A, Tilak Nagar, Allahpur, Allahabad. Tel.0532-2605552 (M)-09415368263. E-Mail-raipramod61@gmail.com.
3. Shri Ashok Mehta, Additional Solicitor General, 276/89/17, Muir Road, Near T.V. Tower Crossing, Allahabad-211001.
4. Shri Gyan Prakash, Assistant Solicitor General, 518/409, New Mumfordganj, Allahabad- 211001. Tel.0532-2640339 (M)-09935457855
5. The Registrar, Central Administrative Tribunal, Allahabad Bench, Allahabad.
6. The Registrar, Central Administrative Tribunal, Circuit Bench, Nainital.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary.
9. Shri Devi Shanker Shukla, Senior Central Government Standing Counsel, Allahabad is requested to provide the Bank Details and PAN to the Cash Section through FAX No.23387752 or e-mail **ddo-la@nic.in.**
10. Cash (LA) Section.
11. Hindi Unit for Hindi version of this order.
12. Guard File/Judicial Section with 10 spare copies.
13. NIC

  
( B.S. Sharma )  
Superintendent (L)

Issued  
03/7/15